In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 04.10.21) :-

1. Total nos. of transactions   :-   1374

   (Online requisition for certified copy of orders and judgment)

2. Total nos. of compliance   :-   1333

3. Total nos. of requests pending   :-   41

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections   :-   34

1.   MA – 468/2018
2.   MA – 416/2019
3.   WPC – 1555/2021
4.   LPA – 558/2019 (File not received from the bench as reported by concerned section)
5.   WPC – 2237/2015
6.   ABA – 2262/2019
7.   LPA- 620/2018 (File not received from the bench as reported by concerned section)
8.   ABA – 2057/2020
9.   WPC – 3073/2021
10. ABA – 4056/2021
11. MA – 187/2003
12. CONT CIVIL – 946/2019
13. WPC – 5198/2019
14. CR. REV. – 374/2013
15. ABA – 5059/2021
16. CRMP – 2835/2019
17. WPC – 4271/2019
18. WPC – 1725/2018
19. ABA – 5502/2021
20. WPC- 567/2011
21. MA – 338/2009
22. ABA – 6173/2020
23. ABA – 7298/2021
24. ABA – 7316/2021
25. ABA – 5979/2021
26. WPC – 3758/2021
27. WPC – 3759/2021
28. ABA – 68/2018
29. CRMP – 623/2019
30. CR. REV. – 127/2021
31. CR. APP DB – 12/2015

32. WPC – 6293/2015
33. WPN CR. – 316/2019
34. ABA – 3463/2020

(ii). No. of Requisitions in which reason for non-compliance   :-   07

has been mentioned below

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

G)- TR- 2734230921114646- ABA- 4642/2020:- uploaded copy does not tally with original order i.e dated 06.10.2020.